

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:114
ANSWERED ON:13.08.2013
TERRORIST INFORMATION SYSTEM
Choudhary Shri Bhudeo;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a new software "Terrorist Information System" developed by the National Crime Records Bureau (NCRB) has been launched to centrally monitor terrorist incidents and terrorist financing cases in the country;
- (b) if so, the details thereof;
- (c) the names of the States/Union Territories which have started uploading the data on terrorist incidents and terrorist financing through a link provided in the software on to the website of the Ministry; and
- (d) whether there is any proposal to centrally monitor other criminal cases in the country and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) to (d):- A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO 114 FOR 13.8.2013.

(a) & (b):- Yes, Madam. A software originally called 'Terrorist Information System (TIS)' has been developed by National Crime Records Bureau (NCRB) in consultation with Ministry of Home Affairs in order to have a mechanism for the creation and maintenance of a centralised database on terrorist incidents including terrorist financing cases. This module was later renamed as 'Integrated Monitoring of Terrorism (i-MOT)'. In March 2013, the central and state law enforcement agencies were requested to upload the data directly to the server through the link that was provided to the website of Ministry of Home Affairs.

(c):- As on date fifteen States/Union Territories have uploaded the data relating to terrorist incidents. Five States/Union Territories have uploaded data on terrorist financing cases (Annexure).

(d):- There is no such proposal to centrally monitor other criminal cases in the country. However, a Crime and Criminal Tracking and Networking System (CCTNS) was launched on 4.1.2013 on pilot basis which is a comprehensive and integrated system for connecting more than 15000 police stations and nearly 6000 higher offices for sharing real time crime and criminal information.